

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 25144/2019

(Arising out of impugned final judgment and order dated 28-03-2019 in WB No.21236/1990 passed by the High Court Of Judicature At Allahabad)

MUNNI DEVI (DEAD) THR. LR & ORS.

Petitioner(s)

VERSUS

RADHEY SHYAM & ORS.

Respondent(s)

IA No. 154993/2019 - EXEMPTION FROM FILING O.T.)

Date : 03-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Rameshwar Prasad Goyal, AOR
Mr. S.R.Singh, Sr. Adv.
Mr. Anurag Tomar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

The Office Report indicates that service is complete but none has entered appearance for the respondents.

List the matter after four weeks.

(DEEPAK JOSHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR